

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). The number of strikes and incidents affecting law and order during the first four months of the current year (April—July) have been higher than those during the corresponding period of the last year. Such incidents have taken place in almost all coal companies and it would not be correct to name any particular mine or mines in this respect. Managements of the coal companies have been holding constant dialogue with the Unions in respect of workers grievances. Steps have also been taken to restructure the Bipartite Committee for coal industry which would be discussing questions related to revision of wages and other important matters of the industry. As regards the law and order situation, attention of the State Governments of Bihar and West Bengal where the problem is comparatively serious has been drawn.

ग्रामीण क्षेत्र में रोजगार उपलब्ध कराने के लिए अखिल भारतीय हस्त शिल्प बोर्ड की योजना

* 439. श्री सुखेन्द्र सिंह : क्या उद्योग मंत्री यह बातने की कृपा करेंगे कि :

(क) क्या अखिल भारतीय हस्तशिल्प बोर्ड ने ग्रामीण क्षेत्रों में लोगों को रोजगार दिलाने के लिए कोई वृद्ध योजना बनाई है ;

(ख) यदि हां, तो उसका ब्योरा क्या है तथा उसमें रोजगार का क्या लक्ष्य रखा गया है ;

(ग) इस योजना के अन्तर्गत मध्य प्रदेश के लिए रोजगार का क्या लक्ष्य रखा गया है तथा उसको किन जिलों में लागू किया जाएगा ।

(घ) क्या उक्त बोर्ड मध्य प्रदेश में कालीन उद्योग के लिए प्रशिक्षण केन्द्र चला रहा है और यदि हां, तो इनको किन किन जिलों में चलाया जा रहा है ।

उद्योग मंत्री (श्री जार्ज फर्नान्दीज) : (क) से (ग) अखिल भारतीय हस्तकला बोर्ड की सभी योजनाओं का स्वरूप विकास परक है तथा इसमें नए लोगों को रोजगार दिलाने का कुलशता प्राप्त करना प्रथमा विद्यमान हस्तकारों को उच्च कोटि की कुशलता और विपणन एवं डिजाइन बनाने जैसे कार्य में मार्गदर्शन प्रदान करने का व्यवस्था की जाती है ।

(घ) अखिल भारतीय हस्तकला बोर्ड, की सहायता से मध्य प्रदेश हस्तकला बोर्ड तथा निगम उद्योग लि० भोपाल ने 16 केन्द्र—6 ग्वालियर में, 2 जबलपुर में तथा चार चार रोवा और दतिया जिलों में स्थापति किए हैं ।

Smuggling of Film Prints

440. SHRI FAQIR ALI ANSARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it has come to the notice of Government that inspite of best efforts of the Customs, the smuggling of film print is going on;

(b) if so, the facts thereabout;

(c) the main reasons for smuggling out film prints; and

(d) whether any person has since been arrested and convicted for the offence; and

(e) the steps taken to put an end to this illicit trade?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b) and (d): A Statement is laid on the Table of the House.

(c) The desire for generating unaccounted money by export of Indian films, which are very popular in some countries, unauthorisedly could be the main reason for prompting smuggling of films.

(e) To prevent smuggling of Indian films from India, a number of steps have been taken. These include greater vigilance over the clearance of baggage of outgoing passengers, thorough check and rummage of suspect cargo vessels before their departure and close watch and surveillance over the activities inside the harbour and other vulnerable areas at the major ports.

Statement*Particulars of films seized since 1975 to 1978*

Year	Name of the Film	No. of Reels	Name and number of persons arrested	Position of the Case
1975:-	Aradhana . . .	18	K. Madhavan Nair	The films were seized from a trawler. Case was adjudicated. Films confiscated. Trawler released on redemption of fine of Rs. 30,000/-. Personal Penalty of Rs. 5,000/- imposed on K. Madhavan Nair and Rs. 500/- each on 5 others. Prosecution launched against Madhavan Nair. Accused discharged on 15-11-1977.
	Anurag . . .	3		
	Do Yaar . . .	11		
	Shikar . . .	9		
	Do Sher . . .	15		
	Aayirathil Druban . . .	1		
	Azad . . .	15		
	Brahma, Vishnu Mahesh . . .	14		
	Pyasa . . .	6		
	Marmayogi . . .	11		
	Revolver Rita . . .	11		
	Minatharuvi Kolakke su . . .	6		
	TOTAL . . .	120		

(All the films were seized in one lot and formed one case)

1976:-	*Paras . . .	17	Un-Claimed	The films were seized in unclaimed condition from a vessel, S.S. Dwarka. The films have been confiscated. No prosecution.
	*Roti . . .	16		
	*Yadon Ki Barat . . .	16		
	TOTAL . . .	49		

*Seized in one lot.

1977:-	Geeta Mera Naam	17	1. Shrikant V. Harshe Traffic Assistant. I.A. 2. Padmakumar B. Tiwari Traffic Asstt. I.A. 3. Rambala Singh, Loader, Indian Airlines.	"Geeta Mera Naam" seized on 15-3-77 at Santacruz Airport. Show Cause notices issued. Adjudication in progress. Prosecution will be considered after adjudication.
	Pappi	18	1. Chandu K. Chandiramani 2. Chandru Vallabhdas 3. Ismail Mohd. Musaj* 4. Moti Meghraj Gehi 5. D.R. Deshpande, Asstt. Section Supdt. (Air India). 6. S.K. Hingorani Traffic Assistant (Air India) Two persons Dev Bhatia and D.N. Edge involved in smuggling in this case are still absconding. Effort being made to apprehend them.	"Pappi" Seized on 27-7-77 at Santacruz Airport. Show Cause Notices issued to all persons. Replies still awaited. Prosecution will be considered after adjudication.
			*Ismail Mohd. Musaja is an Arab National. He has jumped bail. He is reported to have escaped to Dubai.	

Year	Name of the Film	No. of Reels	Name and Number of persons arrested	Position of the Case
1977	Gopi	29	Both films seized as unclaimed in one Lot on 12-10-77 at the Docks at Bomay during the course of baggage examination of outgoing passengers.	Pending adjudication.
(contd.)	Do Raste	17		
1978	Devdas (Hindi)	5	Mr. Robert Johnston	Films seized. The case under adjudication. Persons released on bail on 11-1-78.
	Talaq (Hindi)	4		
	Pati-Patni (Hindi)	4		
	Karigar (Hindi)	4		
	Assra (Hindi)	4		
	Under Capricorn (English)	3		
	The Man Who knew too much (English)	1		
	TOTAL	25		

Reorganisation of Coal Industry

*441. SHRI M. RAM GOPAL REDDY;

SHRI BHARAT SINGH CHOWHAN;

Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal to reorganise coal industry in the country; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

Strength of IES and ISS cadres

*443. SHRI VASANT SATHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of officers in Indian Economic Service and Indian Statistical Service cadres at the time of formation of these services and the present strength of the cadres;

(b) whether it is a fact that these services are not growing properly and the reasons therefor and steps taken/proposed to strengthen these services;

(c) what is the number of *ad hoc* Assistant Directors/Research Officers Ministry-wise who have not been included in the service and what action is being taken to regularise them in these services with reference to the recommendations made by the Pay Commission; and

(d) the number of ex-cadre posts of Assistant Directors/Research Officers/Deputy Directors/Asstt. Commissioners on *ad hoc* and regular basis Ministry-wise and the steps taken to encadre/regularise them so as to channelise their promotional avenues?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) A statement is laid on the Table of the House.

(b) No, Sir. Statement in reply to Part (a) clearly shows that the growth in different grades of the Indian Economic Service and the Indian Statistical Service has been satisfactory.